

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
(Office of the Registrar General (Camp) at Jammu)

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**Subject:- Transfer and postings of Civil Judges (Junior Division).**

**ORDER**

**No: 825 of 2024/RG**

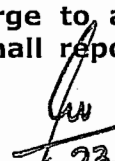
**Dated: 23.07.2024**

In the interest of administration and smooth functioning of the judicial work, Hon'ble the Chief Justice (A) has been pleased to order the following transfers and postings of Civil Judges (Junior Division):

1. Shri Shafeeq Ahmed, Munsiff/ Additional Special Mobile Magistrate (T), Jammu who has been temporarily promoted as Civil Judge (Senior Division) vide High Court Order No. 809 of 2024/RG dated 20.07.2024, is transferred and posted against the post of Munsiff, Leave Reserve, High Court Wing, Jammu till such time his adjustment against the post of Civil Judge (Senior Division) is made by the High Court.
2. Shri Shafiq Mushtaq Lone, Munsiff Sankoo with additional charge of Munsiff, Zanskar is transferred and posted as Munsiff/ Additional Special Mobile Magistrate, Jammu;
3. Ms. Deldan Angmo, Munsiff Leave Reserve, High Court Wing Jammu is transferred and posted as Munsiff, Sankoo. She shall also hold the additional charge of Munsiff, Zanskar.

**Note:- The transferee Officers shall handover the charge to any other available Judicial Officer/Revenue Officer and shall report to the new place of posting.**

**By Order.**


  
**(Shahzad Azeem)**  
**Registrar General**  
Dated: 23.07.2024

No: 26483-523/RG/GS

**Copy of the above forwarded to:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr. / Mrs. Justice \_\_\_\_\_  
..... for kind information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
4. Director, J&K Judicial Academy, Jammu/Srinagar.
5. Registrar Rules, High Court of J&K and Ladakh, Srinagar.
6. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar.
7. Registrar Inspection, High Court of J&K and Ladakh, Jammu.
8. Registrar Computers (I.T), High Court of J&K and Ladakh, Srinagar
9. Principal District and Sessions Judge, Jammu and Kargil,
10. Registrar Administration/Recruitment/Management, High Court of J&K and Ladakh.

11. Joint Registrar Judicial/Protocol, High Court of J&K and Ladakh, Jammu/Srinagar  
.....for information.
12. Concerned Officers \_\_\_\_\_  
.....for information and necessary action
13. Director Finance, High Court of J&K and Ladakh, Srinagar.
14. Account Officer, High Court of J&K and Ladakh, Jammu/Srinagar.  
..... for information and necessary action.
15. Incharge NIC, High Court of J&K and Ladakh for information and with the request to get the same uploaded on the official website of the High Court.
16. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
17. Incharge Statistical Section, High Court of J&K and Ladakh, Main Wing, Srinagar for information.
18. Order book.

  
23.07.24  
**Registrar General**